

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 103  
IB-10/ND/2024  
IA/2093/2024

**IN THE MATTER OF:**

**M/s. White line enterprises**

**...PETITIONER**

**Vs**

**Mr. Ramesh Kumar Chugh**

**...RESPONDENT**

**Section**

**U/s 95(1) of IBC, 2016**

**Order delivered on 03.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant :**

**For the Respondent :**

**ORDER**

**IA/2093/2024**

None appeared on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **04.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**